



2ND NATIONAL INTELLECTUAL PROPERTY ARTICLE WRITING COMPETITION, 2025

Organised by
**Centre for Innovation and Intellectual Property Rights,
RGNUL**
In collaboration with
SS Rana & Co.

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RAJIV GANDHI NATIONAL UNIVERSITY OF LAW, PUNJAB

The Rajiv Gandhi National University of Law (RGNUL), Punjab, was established by the State Legislature of Punjab by passing the Rajiv Gandhi National University of Law, Punjab Act, 2006 (Punjab Act No. 12 of 2006). The Act incorporated a University of Law of national stature in Punjab, to fulfil the need for a Centre of Excellence in legal education in the modern era of globalization and liberalization. The University was accredited with an 'A' Grade by National Assessment and Accreditation Council (NAAC) in 2015. The Ministry of Human Resource Development, Government of India, ranked RGNUL the first amongst the cleanest Higher Educational Institutions, Swachh Campus (2019) in the category of Government Residential Universities.

VISION OF RGNUL

"Our endeavour is to serve the society through reforms in legal services by way of preparing professionally competent lawyers, inquisitive researchers, able administrators, conscientious judicial officers, and above all, socially responsible citizens, who shall be whole- heartedly and continuously engaged in the process of nation building."



ABOUT CIIPR

CIIPR aims at teaching and promoting research in the IPR specialization course which is to synergize all types of IPRs in all the fields of sciences, technologies, engineering and another field of studies and further promote innovations in the interest of all the stakeholders. RGNUL, Punjab has itself been established as the Nodal Center of Academics and Professionalism in legal education and is yet to establish itself in specialising in Intellectual Property Clinics (IP Clinics). Efforts by RGNUL to create enabling milieu by way of modernizing the IPR infrastructure as well as implementing various programs for the creation of awareness among the professionals as well as general public will be a mile stone of success.

ABOUT SS RANA

Established in 1989 S.S. Rana & Co. is a full-service law firm, specializing in Intellectual Property and Corporate Law practices and has consistently been recognized as one of the Top Leading law firms of India by reputed National and International journals and platform. The Firm's Corporate office is in New Delhi and associate offices are situated in Mumbai, Bangalore, Chennai and Kolkata. The firm is dedicated to its vision of proactively assisting its Indian and Fortune 500 clients worldwide, as well as grassroots innovators, with the highest quality of legal services. The Founding Partners of the firm carry a legacy of quality, integrity and diversion and have an astounding experience of 54 years each in the area of litigation and dispute resolution.

ABOUT THE COMPETITION

The Article writing competition intends to provide young writers a platform to test their adroitness for writing and explore a wide range of challenging and interesting questions beyond the routine college curriculum. The students are expected to analyze and suggest ways to encourage innovation and strengthen the current IPR regime. The organizers aim to promote research and writing while contributing to an innovative future leading to sustainable development.

FORMAT OF THE COMPETITION

The competition format would include a mandatory registration, and participants must submit a final draft, which must be between 1500 and 2500 words, followed by a paper presentation on the themes mentioned below. Winners will be announced after the blind peer review process is completed. The paper presentations will be conducted in online mode.



DETAILS

Important Dates-

- Registration Deadline: 20th August 2025
- Submission Deadline: 22nd September 2025
- Paper Presentation (Virtual): Tentative 1st November 2025

Registration Fee-

- General Participants: INR 500 (Excluding GST)
- RGNUL Students: INR 250 (Excluding GST)

Note: Payment must be completed to confirm registration.

Eligibility-

Open to all Undergraduate and Postgraduate students across disciplines. Interdisciplinary perspectives are encouraged.

Important Links-

- Registration Form: [Click here](#)
- Payment Portal: [Click here](#)
- Final Submission Portal: [Click here](#)
- Submission Guidelines: [Click here](#)



THEMES

The following themes serve as indicative areas of exploration for participants. While the list outlines some contemporary and thought-provoking topics at the intersection of Innovation and Intellectual Property Rights, it is by no means exhaustive. Participants are encouraged to delve into any allied subject that aligns with the overarching focus on innovation and intellectual property.

- Fashion Industry and Intellectual Property Rights
- Reimagining Copyright Law in the OTT Era
- Intellectual Property and Artificial Intelligence: The Dichotomy of Ownership
- Emerging Intellectual Property Regimes and Barriers in a Globalized World
- Intellectual Property Rights and Human Rights: Paving the Path for the Future
- The Role of IPR and Innovation in the Domain of Artificial Intelligence: Issues and Challenges

PRIZES

The top 3 teams entries will be awarded with cash prize.

1st Prize- Rs.7000

2nd Prize-Rs.5000

3rd Prize -Rs.3000

In addition to the cash prizes, the candidates of top two entries will be offered an internship opportunity at *SS Rana & Co.* Furthermore, the Top 10 ranked articles, as selected by the review panel, will be published in the official CIIPR Journal and on the CIIPR website. These participants will also receive Merit Certificates in recognition of their achievement.



ORGANISING COMMITTEE

Chief Patron

Prof. (Dr.) Jai Shankar Singh
Vice Chancellor, Rajiv Gandhi National University of Law.

Patron In Charge

Prof. (Dr.) Naresh Kumar Vats
Dean Academics, Rajiv Gandhi National University of Law.

Chief Coordinator

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Assistant Professor of Law, Rajiv Gandhi National University
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Student Convenors

Aashray Raina
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CONTACT DETAILS

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